GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 199 TO BE ANSWERED ON 2nd FEBRUARY, 2024

TREATMENT OF INJURED IN ROAD ACCIDENTS

199: ADV. A.M. ARIFF:

Will the Minister OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that precious lives are lost on a daily basis due to road accidents on National Highways across the country, if so, the details thereof and the action taken thereon;
- (b) whether the Government has approved any criteria for setting up of a round the clock Trauma Care Centers to provide emergency treatment for those injured in accidents on National Highways, if so, the details thereof;
- (c) whether the Government would consider setting up round the clock Trauma Care Centers in Taluk Hospitals in Thuravoor, Cherthala, Haripad and Karunagappally in Kerala, which are beside NH66, if so, the details thereof and if not, the reasons therefor; and
- (d) the details including the number of accidents, number of deaths and number of injured in the last five years in NH66 passing through the State of Kerala?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d) Transport Research Wing, Ministry of Road Transport and Highways collects road accident data on a calendar year basis from Police Departments of States/Union Territories and publishes in their annual publication 'Road Accidents in India'. The details are available at: https://morth.nic.in/road-accident-in-india.

During 11th Five Year Plan (2007-2012) and 12th Five Year Plan (2012-2017) under the "National Programme for Prevention & Management of Trauma and Burn Injuries" (NPPMT&BI), 196 Trauma Care Facilities (TCFs) were sanctioned in Government Hospitals/ Medical Colleges across the country. Many of them are located close to National Highways. Approvals were granted on the basis of proposals received from states as per the norms of the scheme. Under the scheme. TCFs have been set up by the concerned State Government either in existing hospital/medical college or land

available with them. Beyond 12th Five Year Plan (FYP), there is no provision of identification of new trauma care facilities under NPPMT&BI and the financial support is in terms of release of the balance share of Central assistance within the total approved cost of the approved facilities/ units during the 11th and 12th FYP.

The Government of Kerala has included Taluk Hospitals in Cherthala, Haripad and Karunagappally in Kerala to strengthen the health system on trauma care.
